

Head-Quarter of Central Region of Oil and Natural Gas Commission

1056. SHRI AJOY BISWAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) is it a fact that due to non-finalisation of the Headquarter of the Central Region of Oil and Natural Gas Commission the project work as well as the employees' interest are suffering;

(b) whether is it also a fact that some of Unions have approached to reorganise the Headquarter of the Central Region excluding Dehradun, Delhi and Calcutta Port Office and to make Calcutta as the Headquarter of the Central Region; and

(c) what steps the Oil and Natural Gas Commission authority has taken so far in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Yes, Sir. ONGC Workmens' Association, Calcutta, and ONGC Workers Union, Agartala, approached ONGC Headquarters with the request to re-organise Central Region by creating a separate region consisting of Tripura, West Bengal and Andaman Nicobar islands with Calcutta as Headquarter.

(c) The matter has been considered recently by the Standing Committee of the Commission and further follow up action will be taken accordingly.

Gas-based fertiliser plants on the West Coast

1057. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the four gas-based fertilizer plants on the West Coast have been reopened for review; and

(b) if so, the reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). There is no proposal under Government's consideration to review the location of the four gas-based fertilizer plants to be set up on the West Coast.

The appointment of consultants for the construction of ammonia plants is to be finalised. After the new Government took office, it wanted to have a second look at the selection of consultant(s) for the ammonia plants. An Expert Committee was, therefore, set up to examine the relative merits of the bidders who had earlier submitted bids for this consultancy. The Committee's report has just been received.

Crisis in West Bengal Film Industry

1058. SHRI HANNAN MOLLAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the fact that films made in West Bengal are facing serious crisis due to lack of proper avenue for releasing and they are victim of pernicious chain-release;

(b) whether the Government of West Bengal has proposed to the Central Government for enactment of a bill called "compulsory screening of W.B. Films Bill, 1979"; and

(c) whether the Central Government are considering any steps to save the Film Industry in Bengal from the clutches of the monopolist distributors and owners of the Cinema Halls?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAMDULARI SINHA): (a) to (c). Yes, Sir. It appears that films made in West Bengal do not get adequate playing time in the theatres. Exhibition of films is a State subject and in order to secure playing time for films made